GOVERNMENT OF INDIA EXTERNAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3529 ANSWERED ON:01.12.2010 GULF WAR COMPENSATION Antony Shri Anto

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government has any statistics regarding the number of applications received for Gulf war compensation;
- (b) if so, the details thereof including the amount released, State-wise;
- (c) the applications pending for compensation alongwith the reasons therefor; and
- (d) the steps taken by the Government to clear the pending cases?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SMT. PRENEET KAUR)

- (a) & (b) While statistics for the number of applications received for Gulf war compensation are not available, the settlement of 1.47 lakh valid Indian claims was successfully completed by the Special Kuwait Cell of the Ministry of External Affairs before the United Nations Compensation Commission's final deadline of January, 2008. A sum of US\$ one billion was paid to them as a result of this.
- (c) & (d) No application for compensation is pending with the Ministry of External Affairs. The United Nations Compensation Commission (UNCC) stopped claims disbursement operations since January, 2008 and informed that no further claims are due to Government of India or the Indian claimants.